

development is as follows: (i) At Rajamunday Airport construction of new terminal building at a cost of Rs.43.29 crore to handle 150 passengers in peak hours is in progress and work will be completed by March, 2010, Night landing facility at a cost of 1.92 crore will be available by December, 2009. (ii) At Tirupati Airport resurfacing and strengthening of the existing runway, taxi track, apron, isolation bay etc, are completed at a cost of Rs.17,30 crore. Extension of existing runway & strengthening of runway could not be taken up due to non availability of land. Estimate for construction of new integrated terminal building at a cost of Rs.132,00 crore is under progress and construction of building will be completed by July, 2011. Night landing facilities have been available since 2007.

Functioning of private airports

2573. SHRI P. RAJEEVE: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) how many private-owned airports are functioning in India;
- (b) whether the Airports Authority of India has any control on these airports;
- (c) the agency which monitors the security arrangements in these private airports?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) There are six airports owned by private companies and licensed under the 'Public Use' category and used for scheduled flight operations.

There are 18 privately owned airports which are licensed under the private category and used by the licence holders and by the individuals specifically authorised by the licensee. All these airports are operational and functioning,

(b) Airports Authority of India provides Air Traffic Services at aerodromes licensed under public use category and used for scheduled flight operations.

(c) The security at all aerodromes is regulated under the guidelines issued by Bureau of Civil Aviation Security.

Greenfield airports in Sikkim

2574. SHRI O.T. LEPCHA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that a Greenfield airport in Pakyong in Sikkim was approved by the Cabinet in October, 2008;

(b) whether it is also a fact that the Airports Authority of India has awarded the contract to build the airport within 24 months; and

(c) if so, the details of the progress made towards the construction of the airport so far?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) Yes, Sir.